

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1270
ANSWERED ON:29.07.2003
REPLIES TO MPS LETTERS
MANSINH PATEL

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Municipal Corporation of Delhi has failed to follow instructions of the Cabinet Secretariat regarding furnishing timely replies to the references from the Members of Parliament;
- (b) whether the Government propose to take action against the erring persons who had not followed instruction and the relevant rules for furnishing timely replies to such references; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONS, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

- (a): It has been the consistent endeavor of the Corporation to furnish satisfactory and timely replies to the references received from the Members of Parliament.
- (b) & (c): The Corporation has not during the recent past brought to the notice of the Government any case in which the instructions prescribed for handling of the references received from the Members of Parliament were not followed properly by any of its officers or employees.